

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated: 25th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &
IA no. 276 of 2013**

**The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Perna Priyadarshini
Mt. Jatav Alam

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

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Appeal No. 125 of 2013

**Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Meghna Aggarwal
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

Appeal No. 126 of 2013

**Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd.** **Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

Appeal No. 124 of 2013

Retailers Association of India **Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association **Appellant(s)**
Versus
**Maharashtra Electricity Regulatory
Commission & Ors.** **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R-2
Mr. Aditya Panda

ORDER

We have heard the Learned Senior Counsel for the Respondents.

Post the matter for rejoinder submissions on **17.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt